

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

C.P. No. 145(ND)/2016

CORAM:

**PRESENT: SH. S. K. MOHAPATRA**  
**HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.10.2017**

**NAME OF THE COMPANY: Kailash Ram & Ors. V/s. Global Infocom Ltd. & Ors.**

**SECTION OF THE COMPANIES ACT: 241/242**

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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	For the Petitioner (s) :	Mr. Geetesh Meena, Advocate		
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	For the Respondent (s):	Mr. Sharique Hussain, Advocate for R-6		
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**ORDER**

This case has been transferred from the Hon'ble Principal Bench. It is pointed out that since inception none has appeared on behalf of the Respondent 1 to 5. Since the matter has been transferred to this Bench, it would be expedient to direct fresh court notice to be issued to Respondents 1-5 returnable on 12<sup>th</sup> December, 2017.

—Sd—  
(S. K. Mohapatra)  
Member (T)

—Sd—  
(Ina Malhotra)  
Member (J)